

SUPREME COURT OF INDIA

Re: Reconsideration of the proposal of transfer of Mr. Justice Vineet Kothari, Judge, Karnataka High Court (PHC: Rajasthan).

This Collegium, vide Minutes dated 29th October, 2018 proposed transfer of Mr. Justice Vineet Kothari, Judge, Karnataka High Court, in interest of better administration of justice, to Allahabad High Court.

Upon being requested to send his response in terms of the Memorandum of Procedure, Mr. Justice Vineet Kothari vide representation dated 31st October, 2018 (copy placed below) has requested to consider a change of place to any of the three High Courts, viz., Punjab and Haryana, Madras, or Delhi, instead of Allahabad High Court.

The Collegium has carefully gone through the aforesaid representation and taken into consideration all relevant factors. On reconsideration, the Collegium, acceding to the request made by the

learned Judge, resolves to recommend that in supersession of the afore-mentioned proposal dated 29th October, 2018, Mr. Justice Vineet Kothari, be transferred to Madras High Court.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

(A.K. Sikri), J.

(S.A. Bobde), J.

New Delhi,
November 01, 2018.

